

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.122 – IA 432 of 2023
In
CP(IB) 44 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

VE Commercial Vehicles Ltd
V/s
Eagle Corporation Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..18/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Atul Sharma, Adv.
For the Respondent :

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for hearing on 27.07.2023.

Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**